## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:628
ANSWERED ON:24.02.2011
BLOCKADE DUE TO GUJJAR/NAXAL MOVEMENTS
Lal Shri Kirodi ;Nagorao Shri Dudhgaonkar Ganeshrao;Patil Shri A.T. Nana;Singh Baba Shri K.C.

## Will the Minister of RAILWAYS be pleased to state:

- (a) the number of trains affected as a result of flood, terrorist/ naxalite activities and Gujjar movements in various parts of the country during the last three months;
- (b) if so, the details of the train cancelled/rescheduled as a result thereof, zone-wise and date-wise;
- (c) the details of passengers affected and the loss caused to the Railways due to cancellation of the trains, zone-wise;
- (d) the details of the steps taken by the Railways to normalise the situation;
- (e) whether the Government propose to compensate the loss suffered by Railways through increase in freight rates or by some other means; and
- (f) if so, the details thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) 4918 trains were affected as a result of flood, terrorist/naxalite activities and Gujjar movements in the various parts of the country during the period from November 2010 to January 2011.
- (b) A statement is laid on the Table of the Sabha.
- (c) A large number of passengers were affected, but individual count of the passenger affected on account of rescheduling/cancellation of trains is not available. Railways are suffering revenue loss due to delay and cancellation of passenger carrying trains on account of adverse law and order situation and agitation etc. Railway finances are also affected as there has been an increase in the expenditure on law and order issues. The data of loss due to late running of trains or their cancellation is not maintained train wise or zone wise.
- (d) 'Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State police, which they discharge through the Government Railway Police (GRP) of the State concerned. However, to provide better security to the travelling passengers in trains and passenger areas, the Railway Protection Force, supplements the efforts of the State Governments in controlling crime on the Railways.
- (e) & (f) No, Madam.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.628 BY SHRI A.T. NANA PATIL, ADV. GANESHRAO DUDHGAONKAR, DR. KIRODI LAL MEENA, AND SHRI K.C. SINGH "BABA" TO BE ANSWERED IN LOK SABHA ON 24.02.2011 REGARDING BLOCKADE DUE TO GUJJAR/NAXAL MOVEMENTS.

(b) The details of the cancelled/rescheduled trains as a result of flood, terrorist/naxalite activities and Gujjar movements during the last three months from November 2010 to January 2011 is as under-

Railway Cancelled Rescheduled

```
Central Railway - 262
Eastern Railway 2 -
East Central Railway 30 8
East Coast Railway - 48
Northern Railway 934 94
North Central Railway 8 -
North East Frontier Railway 159 28
North Western Railway 144 -
```

South Central Railway 2 -South Eastern Railway - 409 South East Central Railway 1 -Western Railway - 296 West Central Railway 271 -Konkan Railway - 1

Total 1551 1146